

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION**

**LOK SABHA**

**UNSTARRED QUESTION NO. 1344.  
TO BE ANSWERED ON MONDAY, THE 7<sup>TH</sup> DECEMBER, 2015.**

**UDYOG AADHAR**

**1344. SHRI SULTAN AHMED:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

**वाणिज्य एवं उद्योग मंत्री**

- (a) the steps taken by the Government to accelerate the "start up and stand up";
- (b) whether the Government proposes to introduce "Udyog Aadhar";
- (c) if so, the details thereof; and
- (d) the funds allocated for start up and stand up and its utilization, State-wise?

**ANSWER**

**वाणिज्य एवं उद्योग राज्यमंत्री (स्वतंत्र प्रभार)(श्रीमती निर्मला सीतारमण)**

**THE MINISTER OF STATE (INDEPENDENT CHARGE)  
OF THE MINISTRY OF COMMERCE & INDUSTRY  
(SHRIMATI NIRMALA SITHARAMAN)**

- (a): A team has been constituted to suggest policy recommendations for creation of a conducive eco-system for start-ups. A consulting agency has been appointed to assist the team in its work.
- (b)&(c): To enable ease of registration of MSMEs, Government has notified a simple one-page registration Form 'Udyog Aadhar Memorandum' on 18<sup>th</sup> September 2015. The Udyog Aadhar Memorandum provides hassle-free instant registration of MSMEs after filing a one page online form. The one page Udyog Aadhar Memorandum constitute a self-declaration format under which the MSME will self-certify its existence, bank account details, promoter/owner Aadhar details and other related information. The Udyog Aadhar envisages a business friendly environment with easy entry procedures to encourage entrepreneurial activity for setting up business.
- (d): No funds are allocated to States for 'startup India, Standup India' initiative.

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